

L. A. Notifications and Declarations

THRISSUR DISTRICT

ഫാറം നമ്പർ 18

[ചട്ടം (6) 86 കാണുക]

1961-ലെ കേരള സർവ്വേയും അതിർത്തിയും സംബന്ധിച്ച

ആക്ടിലെ 13-ാം വകുപ്പുപ്രകാരമുള്ള പരസ്യം

1. താഴെപ്പറയുന്ന പ്രദേശങ്ങളിലെ സർവ്വെ ഇപ്പോൾ പൂർത്തിയായിരിക്കുന്നതായി 1961-ലെ കേരള സർവ്വേയും അതിർത്തിയും സംബന്ധിച്ച നിയമത്തിലെ (1961-ലെ 37-ാം ആക്ട്) 13-ാം വകുപ്പ് പ്രകാരം ഇതിനാൽ പരസ്യം ചെയ്യുന്നു.
2. പ്രസ്തുത നിയമത്തിലെ 14-ാം വകുപ്പിലെ വ്യവസ്ഥകൾ പ്രകാരം ഒരു സിവിൽ കോടതിയുടെ ഡിക്രിമൂലം ഇതിനാൽ പരസ്യം ചെയ്യുന്ന സർവ്വെ ഭേദഗതി ചെയ്യപ്പെടുന്നില്ലെങ്കിൽ ഈ സർവ്വെ റിക്കാർഡ്, അതിൽ നിർണ്ണയിക്കുകയും രേഖപ്പെടുത്തുകയും ചെയ്തിട്ടുള്ള അതിരുകൾ ശരിയായി നിർണ്ണയിക്കുകയും രേഖപ്പെടുത്തുകയും ചെയ്തിട്ടുണ്ടെന്നതിന്റെ തർക്കമറ്റ തെളിവായിരിക്കുന്നതാണ്.

(1)
നമ്പർ എ2-133/2002. 2017 ജനുവരി 31.

പ്രദേശത്തിന്റെ വിവരങ്ങൾ

ജില്ല—തൃശ്ശൂർ.

താലൂക്ക്—ചാലക്കുടി. വില്ലേജ്—കിഴക്കേ ചാലക്കുടി.

പൂർത്തിയാക്കിയ ഫീൽഡ് നമ്പറുകൾ :

287	1	5സി
287	1	5ഡി
287	1	5എ
287	1	5ബി
288	2	6
288	3	7
289	3	5

(2)

നമ്പർ എ2-517/89. 2017 ഫെബ്രുവരി 2.

പ്രദേശത്തിന്റെ വിവരങ്ങൾ

ജില്ല—തൃശ്ശൂർ.

താലൂക്ക്—തൃശ്ശൂർ. വില്ലേജ്—ചെമ്പുക്കാവ്.

പൂർത്തിയാക്കിയ ഫീൽഡ് നമ്പറുകൾ :

388	പി 2
-----	------

(ഒപ്പ്)

സ്പെഷ്യൽ തഹസീൽദാർ (എൽ. എ.),
തൃശ്ശൂർ കോർപ്പറേഷൻ.

തൃശ്ശൂർ.

NOTICE

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

No. A2-178/2006.

9th June 2008.

The subjoined statement is an extract from the survey field register giving particulars of the land registered and surveyed in the name of concerned. Appeal, if any, against the survey should be presented within three months from the date of publication of this notice to the Officer-in-charge of the survey whose headquarters are at Thrissur.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

Name of Acquisition—Land for construction of Elavathur Madakakkil link road.

Award No.—1/2008 dated 1-3-2008.

SCHEDULE

District—Thrissur.

Taluk—Chavakkad.

Village—Annakara.

<i>Initial Survey/ Re-Survey/ Revision Survey</i>		<i>As per Revenue Accounts</i>			<i>As now surveyed Present Area</i>	<i>Remarks</i>
<i>Survey field No.</i>	<i>Former Sub Division No.</i>	<i>Survey field No.</i>	<i>New Sub Division No.</i>	<i>Former Area in Hectares</i>		
223	1	223	1	8.0249	6.2800	Wet
			3	0.3276	0.3276	Mullasser Grama Panchayat
			4	1.4173	1.4173	Wet

(Sd.)
Special Tahsildar (LA),
Thrissur.

NOTICE

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

No. 215/2007.

7th November 2012.

The subjoined statement is an extract from the survey field register giving particulars of the land registered and surveyed in the name of concerned. Appeal, if any, against the survey should be presented within three months from the date of publication of this notice to the Officer-in-charge of the survey whose headquarters are at Thrissur.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

Name of Acquisition—Construction of Auto-Taxi Stand with Comfort Station in Poovathur Junction for Elavally Grama Panchayath.

Award No.—1/2009 dated 2-3-2009.

SCHEDULE

District—Thrissur.

Taluk—Chavakkad.

Village—Bhrammakulam.

<i>Initial Survey/ Re-Survey/ Revision Survey</i>		<i>As per Revenue Accounts</i>			<i>As now surveyed Present area</i>	<i>Remarks</i>
<i>Survey field No.</i>	<i>Former Sub Division No.</i>	<i>Survey field No.</i>	<i>New Sub Division No.</i>	<i>Former Area in Hectares</i>		
199	5	199	5	0.0283	0.0283	Patta land
199	6	199	6	0.1659	0.1659	Patta land
			Total	0.1942	0.1942	

(Sd.)

*Special Tahsildar (LA),
Thrissur.*

NOTICES

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

The subjoined statements are an extracts from the survey field register giving particulars of the land registered and surveyed in the name of concerned. Appeal, if any, against the survey should be presented within three months from the date of publication of this notice to the Officer-in-charge of the survey whose headquarters are at Thrissur.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

(1)

No. A2-285/2008.

14th November 2012.

Name of Acquisition—Development and widening of Model Road, Thrissur.

Award No.—2/2010 dated 31-7-2010.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Aranattukara.

<i>Initial Survey/ Re-Survey/ Revision Survey</i>		<i>As per Revenue Accounts</i>			<i>As now surveyed Present area</i>	<i>Remarks</i>
<i>Survey field No.</i>	<i>Former Sub Division No.</i>	<i>Survey field No.</i>	<i>New Sub Division No.</i>	<i>Former Area in Hectares</i>		
54	1	54	5	0.0027	0.0027	Patta land
54	3	54	6	0.0149	0.0149	„
55	1	55	5	0.0036	0.0036	„
55	3	55	6	0.0012	0.0012	„
55	4	55	7	0.0016	0.0016	„
56	2	56	8	0.0024	0.0024	„
56	3	56	9	0.0014	0.0014	„
56	4	56	10	0.0025	0.0025	„
56	5	56	11	0.0057	0.0057	„
57	1	57	6	0.0134	0.0134	„
57	5	57	7	0.0096	0.0096	„
				0.0590	0.0590	

(2)

No. A2-285/2008.

14th November 2012.

Name of Acquisition—Development and widening of Model Road, Thrissur.

Award No.—2/10, dated 31-7-2010.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Ayyanthole.

<i>Initial Survey/ Re-Survey/ Revision Survey</i>		<i>As per Revenue Accounts</i>			<i>As now surveyed Present area</i>	<i>Remarks</i>
<i>Survey field No.</i>	<i>Former Sub Division No.</i>	<i>Survey field No.</i>	<i>New Sub Division No.</i>	<i>Former Area in Hectares</i>		
(1)	(2)	(3)	(4)	(5)	(6)	(7)
921	2	921	5	0.0096	0.0096	
924	2	924	10	0.0080	0.0080	
924	3	924	11	0.0031	0.0031	
924	4	924	12	0.0031	0.0031	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
924	5	924	13	0.0065	0.0065	
925	1	925	3	0.0096	0.0096	
930	1	930	6	0.0062	0.0062	
930	2	930	7	0.0098	0.0098	
930	3	930	8	0.0063	0.0063	
930	4	930	9	0.0045	0.0045	
930	5	930	10	0.0005	0.0005	
932	3	932	4	0.0175	0.0175	
933	2	933	3	0.0151	0.0151	
				0.0998	0.0998	

(3)

No. A2-399/2004.

19th January 2017.

Award No.—1/2005, dated 31-7-2005.

SCHEDULE

District—Thrissur.

Taluk—Thalappily.

Village—Cheruthuruthy.

<i>Initial Survey/ Re-Survey/ Revision Survey</i>		<i>As per Revenue Accounts</i>			<i>As now surveyed present area</i>	<i>Remarks</i>
<i>Survey field No.</i>	<i>Former Sub Division No.</i>	<i>Survey field No.</i>	<i>New Sub Division No.</i>	<i>Former Area in Hectares</i>		
442	1	442	1	4.2492	3.1286	Purayidom
			2	..	1.1206	
				4.2492	4.2492	

(Sd.)

Special Tahsildar (LA),
Thrissur Corporation.**KANNUR DISTRICT**

FORM No. 18

(See Rule 85)

NOTIFICATION

UNDER SECTION 13 OF THE KERALA SURVEY AND
BOUNDARIES ACT, 1961

Ref. K-1235/11.

4th February 2017.

1. It is hereby notified under section 13 of the Kerala Survey and Boundaries Act, 1961 (Act 37 of 1961) that the survey of the undermentioned areas are now completed.

2. Unless the survey hereby notified is modified by a decree of a Civil Court under the provisions of the Section 14 of the said Act, the records of the survey shall be conclusive proof that the boundaries determined and recorded therein have been correctly determined and recorded.

PARTICULARS OF THE AREA

District—Kannur.

Taluk—Taliparamba.

Station—Thalassery.

Amsom—Pariyaram.

Desom—Pariyaram.

Filed No.—298, 297.

Re-survey No.—298/13, 287/18.

(Sd.)

Special Tahsildar (L.A.),
Thalassery.